

### **Public Notice**

Smt. Sunita Mahajan, a registered patent agent vide registration: IN/PA no. 1556 under the Patents Act, 1970, is hereby removed from the register of Patent Agent with immediate effect under section 130 (1) (ii) of the Patents Act, 1970.

Public is hereby alerted that she is not a registered patent agent anymore and any Power of Attorney / authorization in Form-26 made in favour, stands null and void.